

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER (JUDICIAL)
HON'BLE SHRI NARENDER KUMAR BHOLA-MEMBER - (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.263/9/HDB/2019
NAME OF THE COMPANY	Safeway Realtors & Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Cdr. S. K. Naresh
NAME OF THE RESPONDENT(S)	Safeway Realtors & Developers Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Apurva M. Gokhale	Adv.		Apurva
Karom Pandey	Adv.	9372141287	Karom

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER


Counsel for Operational Creditor is present.

None appeared for Corporate Debtor.

Again Counsel for Operational Creditor requested time to suggest the name of proposed Interim Resolution Professional and also to file the consent in Form-2 and in case Operational Creditor is unable to suggest the name of proposed IRP then Tribunal will appoint one person from among the approved list.

Matter is listed finally on 16.12.2019


Member (T)


Member (J)